

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Custom Appeal No. 10262 of 2024 - DB

(Arising out of Order in Original MUN-CUSTM-000-COM-026-23-24 dated 29/02/2024 passed by the Principal Commissioner of Customs-Mundra)

SAJITH KUMAR

Import Executive and Authorized Signatory of MS
Stonex India Pvt LTd
WZ 29 Mansarovar,
Garden Ring Road,
New Delhi-110015

.....Appellant

VERSUS

Commissioner of CUSTOMS - Mundra Customs

Office of the Pr. Commissioner of Custom,
Custom House, Mundra, Kutch
Mundra Port and Special Economic Zone,
Mundra, Kachchh, Gujarat-370421

.....Respondent

APPEARANCE:

Shri Manish Jain, Advocate, appeared for the Appellant
Shri Girish Nair, Assistant Commissioner (AR) appeared for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 23.10.2024
DATE OF DECISION: 25.10.2024

The appeal is disposed of. For order, see order of date in Custom Appeal No.10261 of 2024-DB

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**